

DIVISION BENCH  
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/240(KB)2022  
IA(COMPANIES.ACT)/89(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	SNEH GOYAL VS SHYAM FERRO ALLOYS LTD.
UNDER SECTION	SEC. 59

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. ] For Petitioner  
Mr. Sanket Sarawgi, Adv.

Mr. Rohit Banerjee, Adv. ] For Applicant in  
Mr. S. Das, Adv. IA(COMPANIES.ACT)/89(KB)2022  
Mr. Pallavi Roy, Adv.

**ORDER**

1. Ld. Counsels for the parties present.
2. IA(COMPANIES.ACT)/89(KB)2022:
  - a) At request the matter stands adjourned.
  - b) Post this matter on **06.09.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**